

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ADMLS/50303/2025 ADMLS/6/2025	BIDV INSURANCE CO.,CUTTACK VS OWNERS AND PARTIES INTERESTED IN MV WORLD VIRTUE(IMO 9860374)	SOUMYA JYOTI BISWAL VS SATYA SMRUTI MOHANTY, S.S.PRADHAN,G.R AI,G.NAYAK,S.S.MOHARANA,P.PATNAIK (CA	// ()
2	D-BLAPL/37041/2025 BLAPL/12756/2025	BAULA DAS VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	MARSHAGHAI /271 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001810/2025
3	D-BLAPL/37186/2025 BLAPL/12757/2025	GAYATRI LIMA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	GUDARI /63 /2024 A.D.J., GUNUPUR(Rayagada) CT/0000045/2024
4	D-BLAPL/37217/2025 BLAPL/12758/2025	MISTRI BEHERA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /309 /2025 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000552/2025
5	D-BLAPL/37235/2025 BLAPL/12759/2025	RAJU GOSWAMI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	EOW,BHUBANESWAR /3 /2025 PRESIDING OFFICER, O.P.I.D. COURT,B CT/0000004/2025
6	D-BLAPL/37236/2025 BLAPL/12760/2025	BIKASH SAMAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /383 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000262/2025
7	D-BLAPL/37237/2025 BLAPL/12761/2025	SOMA BETI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MOTU /109 /2025 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) GR/0000563/2025
8	D-BLAPL/31122/2025 BLAPL/12762/2025	NISHIKANTA DALEI @ BIPIN VS STATE OF ODISHA	ARUN KUMAR DAS VS	NAYAGARH SADAR /153 /2025 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000090/2025
9	D-BLAPL/37256/2025 BLAPL/12763/2025	RAHUL KUMAR MISHRA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	//0 2ND A.D.J., SAMBALPUR(Sambalpur) TR/0000024/2025
10	D-BLAPL/35494/2025 BLAPL/12764/2025	NAKUL BEHERA VS STATE OF ODISHA	JNYANANANDA PANDA VS	AMPANI /63 /2025 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000056/2025
11	D-BLAPL/35988/2025 BLAPL/12765/2025	BIKASH PINGA @ PING VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA /296 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001521/2025

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12	D-BLAPL/36332/2025 BLAPL/12766/2025	SADASIBA SATHUA @ SADASIV SATHUA VS STATE OF ODISHA	SABYASACHI MISHRA VS	KHURDA SADAR /262 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000844/2025
13	D-BLAPL/37268/2025 BLAPL/12767/2025	AMIT KUMAR MATOLIYA VS STATE OF ODISHA	SANJUKTA MUNDA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000157/2025
14	D-BLAPL/37276/2025 BLAPL/12768/2025	AJAY ROUT VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000082/2025
15	D-BLAPL/36467/2025 BLAPL/12769/2025	BABLU URMAL VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	JHARSUGUDA SADAR /301 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001576/2025
16	D-BLAPL/36538/2025 BLAPL/12770/2025	SIKRAM PATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /163 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000008/2025
17	D-BLAPL/37293/2025 BLAPL/12771/2025	RAKESH KUMAR NATHSHARMA @ RAKESH KUMAR NATH SHARMA VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000121/2025
18	D-BLAPL/37304/2025 BLAPL/12772/2025	SUKUMAR RAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	MOTU /79 /2025 A.D.J.,MALKANGIRI(Malkangiri) CT/0000105/2025
19	D-BLAPL/36697/2025 BLAPL/12773/2025	NARAYAN TUDU VS STATE OF ODISHA	CHIRANJIB ROUT VS	NALCO /264 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000061/2025
20	D-BLAPL/36698/2025 BLAPL/12774/2025	SUSANTA KUMAR MOHARANA VS STATE OF ODISHA	CHIRANJIB ROUT VS	N.T.P.C. /131 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000075/2024
21	D-BLAPL/36702/2025 BLAPL/12775/2025	CHINTAMANI BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	ATHGARH /106 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000250/2025
22	D-BLAPL/36765/2025 BLAPL/12776/2025	RUDRA PRATAP DAS VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BELPAHAR /155 /2025 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000644/2025
23	D-BLAPL/36487/2025	MAHADEV CHAND @ MAHADEB CHAND	AMITAV TRIPATHY	PATNAGARH /322 /2025

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	BLAPL/12777/2025	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001288/2025
24	D-BLAPL/36919/2025 BLAPL/12778/2025	AJAYA KUMAR SAMANTARAY @ AJAY SAMANTARAY @ BABA @ BHAI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	INFOVALLY UPD BHUBANESWAR /268 A.D.J.,BHUBANESWAR(Khordha) TR/0000610/2025
25	D-BLAPL/36922/2025 BLAPL/12779/2025	UMANG JAYSHANKAR DWIVEDI VS STATE OF ODISHA	DAYANIDHI MISHRA VS	CHAULIAGANJA /513 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001346/2025
26	D-BLAPL/36936/2025 BLAPL/12780/2025	DURJYODHAN PRADHAN @ DURGYADHAN PRADHAN VS STATE OF ODISHA	TANMAY MISHRA VS	BERHAMPUR SADAR /510 /2023 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR ST/0000175/2024
27	D-BLAPL/37602/2025 BLAPL/12781/2025	JALE BEHERA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	KANTABANJI /306 /2024 A.D.J.,KANTABANJI(Balangir) SC/0000060/2024
28	D-BLAPL/37285/2025 BLAPL/12782/2025	BITU CHAM VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	MUNIGUDA /36 /2018 ADDL. CIVIL JUDGE, BISSAMCUTTACK CT/0000033/2025
29	D-BLAPL/35529/2025 BLAPL/12783/2025	MANSINGH MUNDA VS STATE OF ODISHA	ANITA DASH VS	K.BALANG /13 /2021 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000031/2021
30	D-BLAPL/37337/2025 BLAPL/12784/2025	HAIDER ALI VS STATE OF ODISHA	MANORANJAN PADHY VS	MATHILI /240 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000141/2025
31	D-BLAPL/36489/2025 BLAPL/12785/2025	PRIYAM PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	JHARBANDH /60 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000537/2025
32	D-BLAPL/37359/2025 BLAPL/12786/2025	BRAJA KISHORE BALIARSINGH VS STATE OF ODISHA	PRADIPTA KUMAR SAHOO VS	SONEPUR /277 /2025 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(Sonepur) GR/0000236/2025
33	D-BLAPL/36098/2025 BLAPL/12787/2025	BHOLA @ SAGIR SEIKH VS STATE OF ODISHA	GAJENDRA KUMAR BAG VS	BOLANGIR TOWN /460 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0001139/2025
34	D-BLAPL/37366/2025 BLAPL/12788/2025	SABITA ROUT VS	SIBA PRASAD MISHRA VS	BANKI /310 /2022 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack)

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35	D-BLAPL/36132/2025 BLAPL/12789/2025	STATE OF ODISHA RAHUL DEV BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	GR/0000439/2022 LAXMISAGAR P.S. /618 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0001181/2025
36	D-BLAPL/36955/2025 BLAPL/12790/2025	LIKUA @ LITUA SAHOO VS STATE OF ODISHA	BISHNU BRATA SINGH VS	BHUBAN /481 /2025 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000463/2025
37	D-BLAPL/37308/2025 BLAPL/12791/2025	PADI @ PRADYUMNA SAHU VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	NALCO /216 /2025 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000020/2025
38	D-BLAPL/36996/2025 BLAPL/12792/2025	DURGA DEEP VS STATE OF ODISHA	BYOMOKESH SAHOO VS	BAREIPALI /195 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000138/2025
39	D-BLAPL/36336/2025 BLAPL/12793/2025	FUKUNA @ NARESH MAHALIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAJKANIKA /464 /2025 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000090/2025
40	D-BLAPL/37029/2025 BLAPL/12794/2025	KALYANI KALET @ DUGUNU VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA SADAR /475 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000050/2025
41	D-BLAPL/36555/2025 BLAPL/12795/2025	BASANTA SUNA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BAUNISUNI /56 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000077/2025
42	D-BLAPL/36572/2025 BLAPL/12796/2025	CHAKRADHAR MALLICK @ MALIK @ BABULU @ SATYAJEET VS STATE OF ODISHA	GOREKHANATH DAS VS	MANCHESWAR P.S. /551 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000584/2025
43	D-BLAPL/35636/2025 BLAPL/12797/2025	SRIKARA KANHAR @ KANNAR VS STATE OF ODISHA	SARAT KUMAR JENA VS	KANTAMAL /113 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000111/2025
44	D-BLAPL/36577/2025 BLAPL/12798/2025	SHIBA SAHU @ SIBARAM SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /91 /2018 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA CT/0000040/2021
45	D-BLAPL/36658/2025 BLAPL/12799/2025	SRIKRUSHNA @ SRIKRISHNA PRADHANI VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /59 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000059/2025

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46	D-BLAPL/37100/2025 BLAPL/12800/2025	JIBAN PRADHAN VS STATE OF ODISHA	DIPTIREKHA NANDA VS	DHARUADIHI /4 /2025 A.D.J.,SUNDARGARH(Sundargarh) ST/0000194/2025
47	D-BLAPL/36685/2025 BLAPL/12801/2025	SUSANTA KUMAR MALLIK @ PAPU @ SUSANTA MALLICK VS STATE OF ODISHA	AMLAN MOHANTY VS	MANGALPUR /201 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000074/2024
48	D-BLAPL/37455/2025 BLAPL/12802/2025	HARE KRISHNA PRADHAN @ HARIA @ HAREKRUSHNA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	BANAPUR P.S. /394 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000596/2024
49	D-BLAPL/37102/2025 BLAPL/12803/2025	SUDAM SAHOO VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000117/2025
50	D-BLAPL/36728/2025 BLAPL/12804/2025	BABU @ SATYARANJAN GIRI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SINGLA /164 /2025 SPECIAL JUDGE (POCSO), BALASORE(Balasore) Spl/0000218/2025
51	D-BLAPL/36733/2025 BLAPL/12805/2025	VIJAY SURENDRA PANDYA @ VIJAY SURENDRARAY PANDYA VS STATE OF ODISHA	SHASWAT NAYAK VS	SINGHADWAR PS /192 /2025 J.M.F.C.,PURI(Puri) GR/0000984/2025
52	D-BLAPL/36756/2025 BLAPL/12806/2025	GANGULI BALIARSINGH VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	TUMUDIBANDHA /80 /2024 SPECIAL JUDGE (POCSO), PHULBANI(Phulbani) Spl/0000003/2025
53	D-BLAPL/37151/2025 BLAPL/12807/2025	UTKALA DEEPIKA ROUT VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	LALBAG /56 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000127/2025
54	D-BLAPL/36808/2025 BLAPL/12808/2025	BISWAJIT NAMO @ BISU MAMO @ BISU MANDAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MALKANGIRI /524 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000058/2024
55	D-BLAPL/36811/2025 BLAPL/12809/2025	JAYANTA NAIK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	DHENKANAL SADAR /814 /2024 AD-HOC,A.D.J.(FTSC),DHENKANAL(Dhenkanal) CT/0000102/2025
56	D-BLAPL/37109/2025 BLAPL/12810/2025	BANSHIDHAR BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SAHID NAGAR P.S. /430 /2023 A.D.J.,BHUBANESWAR(Khordha) TR/0000626/2023
57	D-BLAPL/36822/2025	SEKH SAHIDUL ALLI	UPENDRA KUMAR PANDEY	CYBER CRIME AND ECONOMIC OFFENSES

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	BLAPL/12811/2025	VS STATE OF ODISHA	VS	S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0002095/2025
58	D-BLAPL/37116/2025 BLAPL/12812/2025	MRUTYUNJAYA SAHOO @ BACHAN VS STATE OF ODISHA	GOREKHANATH DAS VS	CHANDRASEKHARPUR /522 /2025 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000488/2025
59	D-BLAPL/36828/2025 BLAPL/12813/2025	NIRANJAN SAHOO VS STATE OF ODISHA	AMLAN MOHANTY VS	DHUSURI /489 /2025 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000867/2025
60	D-BLAPL/37246/2025 BLAPL/12814/2025	SANJEEB ROUT VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	/ /0 SPECIAL JUDGE, PURI(Puri) TR/0000148/2025
61	D-BLAPL/36846/2025 BLAPL/12815/2025	AJU @ PRAMOD PATRA @ PRAMADA PATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BAISINGA /557 /2025 J.M.F.C., BETANATI(Mayurbhanj) CT/0001307/2025
62	D-BLAPL/36881/2025 BLAPL/12816/2025	NIMU SOREN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIRANGPUR (RURAL) /111 /2025 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000036/2025
63	D-BLAPL/37281/2025 BLAPL/12817/2025	CHUDAMANI BAGHA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /137 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000166/2025
64	D-BLAPL/36948/2025 BLAPL/12818/2025	MAKARANDA NANDA @ MAKRAM NANDA @ MAKARAM NANDA VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	TUSRA /19 /2021 2ND A.D.J., BALANGIR(Balangir) SC/0000035/2025
65	D-BLAPL/37258/2025 BLAPL/12819/2025	AMIT KUMAR GUPTA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000036/2025
66	D-BLAPL/33341/2025 BLAPL/12820/2025	CHANDRA MAHAKUL VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	MANAMUNDA /301 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000205/2025
67	D-BLAPL/34391/2025 BLAPL/12821/2025	MINAKETAN BAG VS STATE OF ODISHA	JULU KHANSAMA VS	JUNAGARH /342 /2024 J.M.F.C.,JUNAGARH(Kalahandi) CT/0000336/2024
68	D-BLAPL/37018/2025 BLAPL/12822/2025	MANAS KUMAR JENA VS	SANJAY KUMAR PATTANAIAK VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTACK

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69	D-BLAPL/35398/2025 BLAPL/12823/2025	STATE OF ODISHA SAMIR KUMAR MISHRA VS	GYANA RANJAN MAHAPATRA VS	2(A)CC/0000119/2025 GOLANTHARA (BERHAMPUR) /222 /202 J.M.F.C.,BERHAMPUR(Ganjam) GR/0000789/2025
70	D-CMAPL/44699/2025 CMAPL/341/2025	STATE OF ODISHA SAUBHAGINI BHOI VS	ADV. VS	// ()
71	D-CMP/14165/2025 CMP/1941/2025	STATE OF ODISHA SHREE JAGANNATH MAHAPRABHU BIJE, PURI VS	SUNSHINE ANAND SWAIN VS	// CIVIL JUDGE (JD),PURI(Puri) TS/0000051/1998
72	D-CMP/48505/2025 CMP/1942/2025	MAHANTA LAXMIDHAR DAS ANANTA CHARAN SAHOO VS	PRASANTA KUMAR SATAPATHY VS	// SR CIVIL JUDGE (COMMERCIAL COUR EP/0000044/2019
73	D-CMP/50274/2025 CMP/1943/2025	LAND ACQUISITION OFFICER CUM COMPETENT AUTHORITY, BBSR SARATA CHANDRA KUNDU VS	ASHOK KUMAR SARANGI VS	// CIVIL JUDGE (JD),KENDRAPARA(Kendr
74	D-CMP/49521/2025 CMP/1944/2025	KARUNAKAR KUND ODISHA MINING CORPORATION, BHUBANESWAR VS	M/S ASHOK KUMAR MOHAPATRA,V.MOHAPATRA,S. BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh
75	D-CONTC/48915/2025 CONTC/5850/2025	KURMITAR IRON ORE MINING PRIVATE LTD.,GUJRAT JATINDRA KUMAR SAHOO VS	M/S Babita Kumari Patnaik VS	// ()
76	D-CONTC/48938/2025 CONTC/5851/2025	PARMESWAR FUNKWAL,GENERAL MANAGER,EAST COAST RAILWAY,BHUBANESWAR ANANTA MUKHI JENA VS	ADV. VS	// ()
77	D-CONTC/49120/2025 CONTC/5852/2025	SEBASHREE BHOI,BLOCK EDUCATION OFFICER, DHANKAUDA JYOTIRMAYEE NAYAK VS	ADV. VS	// ()
78	D-CONTC/49148/2025 CONTC/5853/2025	BALAMAKUNDA BHUYAN,DIRECTOR,ELEMENTARY EDUCATION,BHUBANESWAR MADHUSUDAN BEHERA VS	SUBHADUTTA ROUTRAY VS	// ()
79	D-CONTC/49057/2025 CONTC/5854/2025	CHANCHAL RANA,IAS,COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION GAYATRI PATTNAIK VS	SANTOSH KUMAR DWIVEDY VS	// ()
		TEMLAL DUBY,DISTRICT EDUCATION OFFICER. BOUDH.		//

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80	D-CONTC/49694/2025 CONTC/5855/2025	LOVABATI SAHOO VS SIBASHISH PARIDA,OAS,TAHASILDAR JATNI,KHURDA	ADV. VS	// () //
81	D-CONTC/50115/2025 CONTC/5856/2025	DEBASMITA PAHI VS ARCHANA GAUDA,SUB REGISTRAR,KHANDAGIRI,BHUBANESWAR	ADV. VS	// () //
82	D-CONTC/50102/2025 CONTC/5857/2025	RAMESH CHANDRA NAYAK VS MANORANJAN NAYAK,CONTROLLER OF ACCOUNTS,ODISHA	ADV. VS	// () //
83	D-CONTC/48877/2025 CONTC/5858/2025	SURATRAM NAIK VS JHARANA PRADHAN,TAHASILDAR,BARGAON,SUNDARGARH	AMISHA MOHANTY VS	// () //
84	D-CRLA/36429/2025 CRLA/1377/2025	SANKARSAN KATIKIA VS STATE OF ODISHA	DEBASNAN DAS VS	ABHAYACHANDPUR /175 /2013 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR CT/0000189/2014
85	D-CRLA/37044/2025 CRLA/1378/2025	BADAL BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /85 /2024 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000064/2024
86	D-CRLA/34471/2025 CRLA/1379/2025	TIHARU BHUE VS STATE OF ODISHA	GOKULANANDA SAHU VS	PAIKMAL /165 /2022 A.D.J.,PADAMPUR(Bargarh) CT/0000010/2023
87	D-CRLA/36078/2025 CRLA/1380/2025	HAJARI NIMALU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	RAYAGADA TOWN /197 /2022 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000025/2022
88	D-CRLA/35390/2025 CRLA/1381/2025	BIREN BEHERA VS STATE OF ODISHA	DIPTI DHALL VS	KHAMAR /45 /2014 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000060/2014
89	D-CRLA/34954/2025 CRLA/1382/2025	HESELDAR MUNDA VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	GOPALPUR /2 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000003/2025
90	D-CRLA/36146/2025 CRLA/1383/2025	RAKESH DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MADHUPATNA /1 /2025 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000001/2025
91	D-CRLA/36383/2025	TAPAN PRADHAN	AMIT KUMAR NATH	BAGDIA /199 /2023

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	CRLA/1384/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000078/2023
92	D-CRLLP/36535/2025 CRLLP/95/2025	STATE OF ODISHA VS ARABINDA @ JATI BEHERA	GAYATRI PATRA (A.S. C.) VS	RASOL /112 /2019 SPECIAL JUDGE(VIGILANCE),DHENKA CT/0000022/2020
93	D-CRLMA/37457/2025 CRLMA/174/2025	SANJAY KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	NIMAPADA /82 /2025 J.M.F.C.,NIMAPARA(Puri) GR/0000290/2025
94	D-CRLMC/30494/2025 CRLMC/5155/2025	BISWA BHUSAN ROUT VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	NIALI /70 /2022 J.M.F.C.,NIALI(Cuttack) GR/0000065/2022
95	D-CRLMC/36610/2025 CRLMC/5156/2025	LIPUN JENA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BOLAGARH P.S. /207 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000701/2025
96	D-CRLMC/36723/2025 CRLMC/5157/2025	JANMEJAYA KANHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /84 /2019 ADDL.SESSION JUDGE CUM SPL.,JUDGE Spl/0000103/2019
97	D-CRLMC/35397/2025 CRLMC/5158/2025	SATYAJIT SAMAL VS STATE OF ODISHA	RAMDAS ACHARY VS	CAPITAL P.S. /95 /2024 AD-HOC A.D.J.(FTSC-II),BHUBANESWA CT/0000217/2024
98	D-CRLMC/36737/2025 CRLMC/5159/2025	CHHABI LATA ROUT VS STATE OF ODISHA	SASMITA NAYAK VS	BALIANTA P.S. /468 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001956/2025
99	D-CRLMC/36916/2025 CRLMC/5160/2025	ABHIJEET MANDAL VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /388 /2025 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000047/2025
100	D-CRLMC/35864/2025 CRLMC/5161/2025	ISWAR MAHALIK VS STATE OF ODISHA	SK. ZAFARULLA VS	Bamapada (Industrial Area) /5 /2024 J.M.F.C.,BALASORE(Baleshwar) CT/0000010/2024
101	D-CRLMC/37343/2025 CRLMC/5162/2025	KANHA @ PADMA LOCHAN MOHANTY @ PADMALOCHAN MOHANTY VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	KUJANGA /354 /2024 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000804/2024
102	D-CRLMC/35913/2025 CRLMC/5163/2025	SOMANATH MISHRA VS	SIDHESWAR RATH VS	CHANDANPUR /5 /2022 GRAMA NYAYADHIKARI,PURI(Puri)

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103	D-CRLMC/37381/2025 CRLMC/5164/2025	STATE OF ODISHA JAYAKRUSHNA KARMI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GR/000013/2022 MANAMUNDA /97 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000197/2025
104	D-CRLMC/36464/2025 CRLMC/5165/2025	NARAYAN PALAI @ PALEI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KODALA /493 /2021 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001272/2021
105	D-CRLMC/37420/2025 CRLMC/5166/2025	SUNIL MAHANANDA VS STATE OF ODISHA	BISWAMITRA RANA VS	JONK /65 /2014 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000193/2014
106	D-CRLMC/36513/2025 CRLMC/5167/2025	AJAY BEHERA@AJAY KUMAR BEHERA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	AUL /226 /2025 J.M.F.C,AUL(Kendrapara) GR/0000582/2025
107	D-CRLMC/37474/2025 CRLMC/5168/2025	GOBINDA LAURIA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BOUDH /308 /2021 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000071/2021
108	D-CRLMC/36585/2025 CRLMC/5169/2025	MANSINGH KANTA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /153 /2015 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000106/2016
109	D-CRLMC/36707/2025 CRLMC/5170/2025	THITA RAY VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	KUDANAGARI /301 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0002197/2025
110	D-CRLMC/37652/2025 CRLMC/5171/2025	RAHUL SAHU @ RAHUL KUMAR SAHU VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	SECTOR-3 /86 /2016 ASST. SESSIONS JUDGE,ROURKELA(Su ST/0000067/2017
111	D-CRLMC/37507/2025 CRLMC/5172/2025	SILIA BEHERA VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	ATHGARH /208 /2023 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000502/2023
112	D-CRLMC/37253/2025 CRLMC/5173/2025	SURJYA NARAYAN PATNAIK @ PATTNAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	PURI TOWN /591 /2025 S.D.J.M.,PURI(Puri) GR/0001410/2025
113	D-CRLMC/37434/2025 CRLMC/5174/2025	JAGAMOHAN PATRA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	GOLANTHARA (BERHAMPUR) /538 /202 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001794/2023

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114	D-CRLMC/34968/2025 CRLMC/5175/2025	INFORMANT VS STATE OF ODISHA	SISIRA PANIGRAHI VS	NANDIPADA /106 /2024 J.M.F.C, HATADIHI(Kendujhar) GR/0000179/2024
115	D-CRLMC/37723/2025 CRLMC/5176/2025	MINATI MOHANTY VS STATE OF ODISHA	JEMIMA SARKAR VS	//0 (//
116	D-CRLMC/37520/2025 CRLMC/5177/2025	SATENDRA GUPTA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	KUNDRÄ /85 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000766/2025
117	D-CRLMC/37488/2025 CRLMC/5178/2025	CHANDAN SAHU VS STATE OF ODISHA	BHABANI SAMAL VS	BAHALDA /35 /2017 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP GR/0000292/2017
118	D-CRLMC/37687/2025 CRLMC/5179/2025	SOURAV KUMAR ROUT VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	BHAWANIPATNA SADAR /473 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0001007/2025
119	D-CRLMP/36556/2025 CRLMP/1619/2025	RAJESHWRI BEHERA VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	//0 (//
120	D-CRLMP/37149/2025 CRLMP/1620/2025	JAYANTI SWAIN VS STATE OF ODISHA	SHYAM NARESH MOHANTY VS	//0 (//
121	D-CRLMP/37145/2025 CRLMP/1621/2025	TARANISEN PATRA VS STATE OF ODISHA	LUCKY MOHANTY VS	CHANDRASEKHARPUR /40 /2018 (//
122	D-CRLREV/36502/2025 CRLREV/1001/2025	BABULA SETHI VS STATE OF ODISHA	ARIJEET MISHRA VS	ANGUL TOWN /937 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000080/2024
123	D-CRLREV/37351/2025 CRLREV/1002/2025	ANAND @ ANANDA KALO @ KALLO VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	//0 C.J.M.,DEOGARH(Debagarh) 2(B)CC/0000001/2019
124	D-CRLREV/37645/2025 CRLREV/1003/2025	PRADEEP KUMAR SETHY VS CENTRAL BUREAU OF INVESTIGATION(CBI)	SOUGAT DASH VS	//0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000002/2017
125	D-CRLREV/37531/2025	KARTIK CHANDRA DAS	BISWABHUSAN DAS	KUJANGA /162 /2015

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	CRLREV/1004/2025	VS STATE OF ODISHA	VS	A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats Spl/0000563/2015
126	D-RSA/48684/2025 RSA/603/2025	PRASANA KUMAR BISWAL VS LAXMI @ LAXMIPRIYA SAHOO	SOUBHAGYA SWAIN VS	// A.D.J.,KAMAKHYANAGAR(Dhenkanal) RFA/0000004/2023
127	D-RSA/48723/2025 RSA/604/2025	MANGARAJ RAUL VS SHREE SHREE DHABALESWAR MAHADEV	SOUBHAGYA SWAIN VS	// A.D.J.,BHADRAK(Bhadrak) RFA/0000026/2010
128	D-RSA/46468/2025 RSA/605/2025	GANGU PATRA VS GAMU PATRA	MANORANJAN MISHRA VS	// A.D.J.,CHAMPUA(Kendujhar) RFA/0000059/2022
129	D-RVWPET/48589/2025 RVWPET/268/2025	STATE OF ODISHA VS DR. DEBENDRA NARAYAN PATRI	SASWAT KUMAR DAS,A.G.A VS	// () //
130	D-TRP(C)/49964/2025 TRP(C)/427/2025	PRIYANKA PRIYADARSHINI SAHU VS SOUBHAGYA GOURAB	ARUN KUMAR ACHARYA VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000378/2025
131	D-TRP(C)/50351/2025 TRP(C)/428/2025	SARAJINI KHATUA VS DIPU JENA	KAMALAKANTA MOHANTA VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000086/2025
132	D-WA/48830/2025 WA/1881/2025	RAMANI CHETTI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// () //
133	D-WA/44383/2025 WA/1882/2025	UNION BANK OF INDIA VS MUCHIRAM KISKU	SANJAT DAS VS	// () //
134	D-WA/39355/2025 WA/1883/2025	JAYA HANUMAN SELF HELP GROUP,PURI VS STATE OF ODISHA	GOPINATH MISHRA VS	// () //
135	D-WA/46868/2025 WA/1884/2025	MENAKA KALO VS STATE OF ODISHA	JENAMANI JEEBAN JYOTI VS	// () //
136	D-WA/46791/2025 WA/1885/2025	SAKTIKANTA DAS VS	SIDHESWAR RATH VS	// ()

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137	D-WP(C)/49649/2025 WP(C)/34743/2025	STATE BANK OF INDIA RABINDRA KUMAR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // 0 //
138	D-WP(C)/49469/2025 WP(C)/34744/2025	SIMARANI DAS VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
139	D-WP(C)/35811/2025 WP(C)/34745/2025	ASUTOSH MOHAPATRA VS SK.MANWAR ALLI	SOURAV SUMAN BHUYAN VS	// 0 //
140	D-WP(C)/44838/2025 WP(C)/34746/2025	SASHIKANTA BHUYAN VS TP CENTRAL ODISHA DISTRIBUTION LTD, BHUBANESWAR	BASUDEV SETHI VS	// 0 //
141	D-WP(C)/47715/2025 WP(C)/34747/2025	PRADEEP KUMAR MAHAKUD VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	// 0 //
142	D-WP(C)/49580/2025 WP(C)/34748/2025	M/S. SIMPLEX INFRASTRUCTURE LIMITED, CUTTACK VS CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE, BHUBANESWAR	ANUP NARAYAN MOHANTY VS	// 0 //
143	D-WP(C)/47820/2025 WP(C)/34749/2025	SURAJIT KUMAR PANIGRAHI VS STATE OF ODISHA	ADITYA NARAYAN RAY VS	// 0 //
144	D-WP(C)/45863/2025 WP(C)/34750/2025	PADMALOCHAN MOHANTY VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
145	D-WP(C)/48604/2025 WP(C)/34751/2025	BASANTI BEHERA VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	// 0 //
146	D-WP(C)/48061/2025 WP(C)/34752/2025	SANTOSINI BAG VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
147	D-WP(C)/47113/2025 WP(C)/34753/2025	SNIGDHA PARIMITA JENA VS STATE OF ODISHA	LALIT MOHAN MANGARAJ VS	// 0 //

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148	D-WP(C)/48062/2025 WP(C)/34754/2025	RAJ KISHORE BAG VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
149	D-WP(C)/48052/2025 WP(C)/34755/2025	SOMANATH MISHRA VS THE STATE OF ODISHA	SIDHESWAR RATH VS	// 0 //
150	D-WP(C)/49506/2025 WP(C)/34756/2025	DURYODHAN MAHALIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
151	D-WP(C)/48059/2025 WP(C)/34757/2025	CHATISH CHANDRA BAG VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
152	D-WP(C)/49640/2025 WP(C)/34758/2025	KRISHNA RANI MOHANTY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
153	D-WP(C)/49641/2025 WP(C)/34759/2025	SAROJ KUMAR PANY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
154	D-WP(C)/49922/2025 WP(C)/34760/2025	MANMATH KUMAR RAY VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
155	D-WP(C)/48886/2025 WP(C)/34761/2025	MINAKSHI SARANGI VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// 0 //
156	D-WP(C)/49934/2025 WP(C)/34762/2025	DWARAKAMAI SAI MANDIR, BIDYADHARPUR, CUTTACK VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
157	D-WP(C)/48914/2025 WP(C)/34763/2025	AKHILENDRA MOHANTY VS BRANCH MANAGER STATE BANK OF INDIA , KHORDHA	SHUBHENDU KUMAR PARIDA VS	// 0 //
158	D-WP(C)/49762/2025 WP(C)/34764/2025	M/S SUSANTA KUMAR SWAIN, SUNDARGARH VS ASSISTANT PROVIDENT FUND COMMISSIONER, (COMPLIANCE), SUNDARGARH	PRAKASH RANJAN BARIK VS	// 0 //
159	D-WP(C)/49590/2025	ABDUS SAMAD IQBAL AHAD	RASHID HUSSAIN	//

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	WP(C)/34765/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/49075/2025 WP(C)/34766/2025	AMIT KUMAR BEHERA VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
161	D-WP(C)/49007/2025 WP(C)/34767/2025	SRIMATI DEVI VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //
162	D-WP(C)/41836/2025 WP(C)/34768/2025	DIBAKAR MOHAPATRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
163	D-WP(C)/49327/2025 WP(C)/34769/2025	SATYANANDA CHINDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
164	D-WP(C)/49966/2025 WP(C)/34770/2025	BIRANCHI NARAYAN KAR VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// 0 //
165	D-WP(C)/49112/2025 WP(C)/34771/2025	AYUSH JOSHI VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	KUNAL KUMAR SWAIN VS	// 0 //
166	D-WP(C)/49504/2025 WP(C)/34772/2025	SANTILATA TARAI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
167	D-WP(C)/49056/2025 WP(C)/34773/2025	SUBASH CHANDRA SAHOO VS BHUBANESWAR DEVELOPMENT AUTHORITY, BBSR	AJAY KUMAR NANDY VS	// 0 //
168	D-WP(C)/49334/2025 WP(C)/34774/2025	SANTOSH KUMAR NAIK VS STATE OF ODISHA	SUDEEPTA KUMAR SINGH VS	// 0 //
169	D-WP(C)/48764/2025 WP(C)/34775/2025	SK.SANAULLA VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
170	D-WP(C)/49350/2025 WP(C)/34776/2025	BANUA CHINDA VS	BIJAYA KUMAR BEHERA 1 VS	// 0

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171	D-WP(C)/49986/2025 WP(C)/34777/2025	STATE OF ODISHA M/S MAX DIAGNOSTICS PVT. LTD., CUTTACK VS	LAMBIT SENAPATI VS	// // 0
172	D-WP(C)/49156/2025 WP(C)/34778/2025	STATE OF ODISHA SHOVAN KUMAR SAHOO VS	BIBHU PRASAD MOHANTY VS	// // 0
173	D-WP(C)/49505/2025 WP(C)/34779/2025	PUSPANJALI SWAIN KAILASH CHANDRA DASH VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
174	D-WP(C)/49502/2025 WP(C)/34780/2025	STATE OF ODISHA ASHOK KUMAR DASH VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
175	D-WP(C)/44464/2025 WP(C)/34781/2025	STATE OF ODISHA BENUDHAR PRADHAN VS	AMITABH MISHRA VS	// // 0
176	D-WP(C)/49940/2025 WP(C)/34782/2025	STATE OF ODISHA PRAFULLA BEHERA @ PRAFULLA CHANDRA BEHERA VS	JAJATI KESHARI KHUNTIA VS	// // 0
177	D-WP(C)/49642/2025 WP(C)/34783/2025	STATE OF ODISHA INDIRA KUMARI VS	SHARMISTHA SAMAL VS	// // 0
178	D-WP(C)/49085/2025 WP(C)/34784/2025	STATE OF ODISHA GOBINDA BAGH VS	SASHIBHUSAN DAS VS	// // 0
179	D-WP(C)/49664/2025 WP(C)/34785/2025	STATE OF ODISHA ASWITA KUMARI NAYAK VS	JITENDRA KUMAR DIGAL VS	// // 0
180	D-WP(C)/49729/2025 WP(C)/34786/2025	STATE OF ODISHA NALINI PRAVA DASH VS	SANGRAM KESHARI MISHRA VS	// // 0
181	D-WP(C)/48217/2025 WP(C)/34787/2025	STATE OF ODISHA NIRANJAN ROHIDAS VS	BYOMOKESH SAHOO VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/49105/2025 WP(C)/34788/2025	PURNA CHANDRA SETHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
183	D-WP(C)/49829/2025 WP(C)/34789/2025	SWAGAT KUMAR RATH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
184	D-WP(C)/49263/2025 WP(C)/34790/2025	RENUKA PATRA VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0 //
185	D-WP(C)/49128/2025 WP(C)/34791/2025	MAMATA MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
186	D-WP(C)/49398/2025 WP(C)/34792/2025	SWARNALATA DAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
187	D-WP(C)/49316/2025 WP(C)/34793/2025	SAGARIKA JENA VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
188	D-WP(C)/50153/2025 WP(C)/34794/2025	DR.RUCHA CHHAJED VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
189	D-WP(C)/49530/2025 WP(C)/34795/2025	SUKANTA KUMAR MANTRY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
190	D-WP(C)/49318/2025 WP(C)/34796/2025	RANJIT MOHANTA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
191	D-WP(C)/48682/2025 WP(C)/34797/2025	D.PRUTHIBIRAJ PATRO VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
192	D-WP(C)/50254/2025 WP(C)/34798/2025	JOTISH KUMAR PANDEY VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
193	D-WP(C)/50100/2025	ADITYA NARAYAN PATTNAYAK	JAJATI KESHARI KHUNTIA	//

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	WP(C)/34799/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/49634/2025 WP(C)/34800/2025	PRADEEP KUMAR PATEL VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
195	D-WP(C)/48810/2025 WP(C)/34801/2025	SUKANTA BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
196	D-WP(C)/49320/2025 WP(C)/34802/2025	BANAMALI BISWAL VS STATE OF ODISHA	ASHIM KISHOR PAL VS	// 0 //
197	D-WP(C)/49421/2025 WP(C)/34803/2025	NILAMANI BEMAL VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
198	D-WP(C)/49644/2025 WP(C)/34804/2025	MANJUBALA MISHRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
199	D-WP(C)/49878/2025 WP(C)/34805/2025	YUBANYAS BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
200	D-WP(C)/49426/2025 WP(C)/34806/2025	JALANDHAR PADHAN VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
201	D-WP(C)/49942/2025 WP(C)/34807/2025	ADWITA PRASAD MOHANTY VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //
202	D-WP(C)/49783/2025 WP(C)/34808/2025	SANJAY KUMAR JENA VS STATE OF ORISSA	KARUNAKAR RATH VS	// 0 //
203	D-WP(C)/49879/2025 WP(C)/34809/2025	UPENDRA MIRDHA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
204	D-WP(C)/49436/2025 WP(C)/34810/2025	PRASANTA KUMAR PATNAYAK VS	SATYAJIT BEHERA VS	// 0

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205	D-WP(C)/49785/2025 WP(C)/34811/2025	STATE OF ODISHA JEETENDRIYA MAHAPATRA VS	KARUNAKAR RATH VS	// // 0
206	D-WP(C)/49760/2025 WP(C)/34812/2025	STATE OF ORISSA RAJASHREE ROUTRAY VS	JAYDEEP PAL VS	// // 0
207	D-WP(C)/50245/2025 WP(C)/34813/2025	STATE BANK OF INDIA, MUMBAI SUBARNA SAHOO VS	SANJEEV UDGATA VS	// // 0
208	D-WP(C)/49271/2025 WP(C)/34814/2025	STATE OF ODISHA M/S REGULATED MARKET COMMITTEE VS	KAJAL SAHOO VS	// // 0
209	D-WP(C)/49534/2025 WP(C)/34815/2025	ASSESSMENT UNIT, INCOME TAX DEPARTMENT SWARAJ JENA VS	SANGRAM JENA VS	// // 0
210	D-WP(C)/49512/2025 WP(C)/34816/2025	STATE OF ODISHA SUSANTA MALLICK VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
211	D-WP(C)/50117/2025 WP(C)/34817/2025	STATE OF ODISHA BIJAY KUMAR BISWAL VS	BRAJA MOHAN SARANGI VS	// // 0
212	D-WP(C)/50046/2025 WP(C)/34818/2025	SUPERINTENDENT OF POLICE, CUTTACK NARAYAN BARIK VS	KEDAR KUMAR DASH VS	// // 0
213	D-WP(C)/49513/2025 WP(C)/34819/2025	PRINCIPAL SECRETARY, REVENUE AND DISASTER MANAGEMENT, BBSR SUBRAT KUMAR BISWAL VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
214	D-WP(C)/50031/2025 WP(C)/34820/2025	STATE OF ODISHA JAMUJHADI SERVICE COOPERATIVE SOCIETY LTD.,BALESWAR VS	DIPTI RANJAN MOHAPATRA VS	// // 0
215	D-WP(C)/49637/2025 WP(C)/34821/2025	STATE OF ODISHA SANDHYA RANI PATRA VS	SHARMISTHA SAMAL VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/50090/2025 WP(C)/34822/2025	JAYANTA KUMAR SABAR VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
217	D-WP(C)/50183/2025 WP(C)/34823/2025	NRUSINHA PRASAD RATH VS STATE OF ORISSA	LALATENDU SAMANTARAY VS	// 0 //
218	D-WP(C)/49645/2025 WP(C)/34824/2025	PRAFULLA KUMAR NAIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
219	D-WP(C)/49273/2025 WP(C)/34825/2025	MD NAIRUL HAQUE KHAN VS STATE OF ODISHA	SARASWATI SENAPATI VS	// 0 //
220	D-WP(C)/49510/2025 WP(C)/34826/2025	PRAFULLA MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
221	D-WP(C)/50118/2025 WP(C)/34827/2025	ANSUMAN KAR VS SUPERITENDENT OF POLICE, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
222	D-WP(C)/49511/2025 WP(C)/34828/2025	BIDYADHAR BISWAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
223	D-WP(C)/49874/2025 WP(C)/34829/2025	MANOJ KUMAR MEHER VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
224	D-WP(C)/50120/2025 WP(C)/34830/2025	BIJAN DAS VS SUPERINTENDENT OF POLICE, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
225	D-WP(C)/49662/2025 WP(C)/34831/2025	JAGADISH CHINDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
226	D-WP(C)/49875/2025 WP(C)/34832/2025	SUNIL KUMAR SETHY VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
227	D-WP(C)/50091/2025	BRAJAKISHORE BALIARSINGH	JAJATI KESHARI KHUNTIA	//

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	WP(C)/34833/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/49501/2025 WP(C)/34834/2025	BHABANI SANKAR RAY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
229	D-WP(C)/49537/2025 WP(C)/34835/2025	YASHOBANTA NAYAK VS PRINCIPAL SECRETARY.,DEPARTMENT OF GENERAL ADMINISTRATION AND PUBLIC GRIEVANCES,BHUBANESWAR	HARI KRUSHNA PANIGRAHI VS	// 0 //
230	D-WP(C)/50089/2025 WP(C)/34836/2025	SATYASMITA PARIDA VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
231	D-WP(C)/49503/2025 WP(C)/34837/2025	HARANARAYAN OJHA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
232	D-WP(C)/50087/2025 WP(C)/34838/2025	GANESWER @ GANESH MALIK VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
233	D-WP(C)/49693/2025 WP(C)/34839/2025	BHUBANANANDA BIHARI VS STATE OF ODISHA	MIHIR KUMAR DASH VS	// 0 //
234	D-WP(C)/50119/2025 WP(C)/34840/2025	JUBARAJ TAKRI VS SMT. KAMALA CHHATI	SURAJ MOHANTY VS	// 0 //
235	D-WP(C)/49507/2025 WP(C)/34841/2025	RANJAN KUMAR SAMAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
236	D-WP(C)/49763/2025 WP(C)/34842/2025	AMARENDRA KUMAR SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
237	D-WP(C)/49285/2025 WP(C)/34843/2025	SUDESNA SWAIN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
238	D-WP(C)/49379/2025 WP(C)/34844/2025	BALADEV PRASAD UPADHYAYA VS	DILLIP KUMAR MOHANTY VS	// 0

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239	D-WP(C)/49768/2025 WP(C)/34845/2025	STATE OF ORISSA AKHILA BIHARI NAYAK VS	SANGRAM JENA VS	// // ()
240	D-WP(C)/50223/2025 WP(C)/34846/2025	STATE OF ODISHA W. BAIRAGI REDDY VS	SOMA PATNAIK VS	// // ()
241	D-WP(C)/49367/2025 WP(C)/34847/2025	STATE OF ODISHA JANAKI SETHY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
242	D-WP(C)/50110/2025 WP(C)/34848/2025	STATE OF ODISHA M/S ODYSSEY ADVANCED TELEMATICS SYSTEMS, BHUBANESWAR VS	KANANBALA ROY CHOUDHURY VS	// // ()
243	D-WP(C)/50222/2025 WP(C)/34849/2025	STATE OF ODISHA SULACHANA RAJ VS	SOMA PATNAIK VS	// // ()
244	D-WP(C)/49471/2025 WP(C)/34850/2025	STATE OF ODISHA ALOK KUMAR BHUTIA VS	DURGESH NARAYAN RATH VS	// // ()
245	D-WP(C)/49770/2025 WP(C)/34851/2025	STATE OF ODISHA NITYANANDA JENA VS	SANGRAM JENA VS	// // ()
246	D-WP(C)/50321/2025 WP(C)/34852/2025	STATE OF ODISHA ABDUS SALAM SK VS	PRAVIN KUMAR HOTA VS	// // ()
247	D-WP(C)/50113/2025 WP(C)/34853/2025	STATE OF ODISHA KARTIK SAHU VS R.T.O.ANGUL	BRAJA MOHAN SARANGI VS	// // ()
248	D-WP(C)/49890/2025 WP(C)/34854/2025	RANJAN KUMAR MOHAPATRA VS COMMISSIONER ENDOWMENT, ODISHA	DEBASIS MOHAPATRA VS	// // ()
249	D-WP(C)/50252/2025 WP(C)/34855/2025	M/S WINNER SECURITY AND LABOUR SERVICE, RAYAGADA VS COLLECTOR CUM DISTRICT MAGISTRATE, RAYAGADA	SOUMYA RANJAN MOHANTY VS	// // ()

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250	D-WP(C)/49973/2025 WP(C)/34856/2025	KADAM BAG VS SPL.LAND ACQUISITION OFFICER, LOWER INDRA IRRIGATION PROJECT, KHARIAR	KRUSHNA CHANDRA DASH VS	// 0 //
251	D-WP(C)/49983/2025 WP(C)/34857/2025	MANINI PRADHAN VS REGISTRAR,COOPERATIVE SOCIETIES, ODISHA, BHUBANESWAR	BAIDHAR SAHOO VS	// 0 //
252	D-WP(C)/50239/2025 WP(C)/34858/2025	RAKESH KUMAR PATRO VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
253	D-WP(C)/50240/2025 WP(C)/34859/2025	DIPAK KUMAR PANDEY VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
254	D-WP(C)/50218/2025 WP(C)/34860/2025	RANJAN KUMAR DAS VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
255	D-WP(C)/50219/2025 WP(C)/34861/2025	NALINI PRADHAN VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
256	D-WP(C)/50242/2025 WP(C)/34862/2025	DIPAK KUMAR PANDEY VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
257	D-WP(C)/50221/2025 WP(C)/34863/2025	SURENDRA KUMAR PRUSTY VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
258	D-WP(C)/49383/2025 WP(C)/34864/2025	DIBAKAR DEHURY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
259	D-WP(C)/50085/2025 WP(C)/34865/2025	ASHOK PRADHAN VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
260	D-WP(C)/47903/2025 WP(C)/34866/2025	ASIM PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
261	D-WP(C)/49017/2025	SUBRAT NAYAK	ARIJEET MISHRA	//

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	WP(C)/34867/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/49483/2025 WP(C)/34868/2025	KANCHAN GOCHHAYAT VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
263	D-WP(C)/47906/2025 WP(C)/34869/2025	MANOJA KUMAR BEHERA VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
264	D-WP(C)/50332/2025 WP(C)/34870/2025	BIJAY KRUSHNA PRADHAN VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
265	D-WP(C)/49959/2025 WP(C)/34871/2025	SADHU NAYAK @ BANJARA VS SPL. LAND ACQUISITION OFFICER, LOWER INDRA IRRIGATION PROJECT, KHARIAR, NUAPADA	KRUSHNA CHANDRA DASH VS	// 0 //
266	D-WP(C)/50344/2025 WP(C)/34872/2025	RAI SRI CHINMAYA SRICHANDAN VS RAI SRI ACHYUTANANDA SRICHANDAN, BHUBANESWAR	AMIT PRASAD BOSE VS	// 0 //
267	D-WP(C)/49364/2025 WP(C)/34873/2025	RAMESH KUMAR SHARMA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
268	D-WP(C)/49377/2025 WP(C)/34874/2025	PITAMBAR KANHAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
269	D-WP(C)/50347/2025 WP(C)/34875/2025	PRAHALLAD MOHANTY VS STATE OF ODISHA	BIBHU PRASAD PANDA VS	// 0 //
270	D-WP(C)/49932/2025 WP(C)/34876/2025	DAYA PADHAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
271	D-WP(C)/47927/2025 WP(C)/34877/2025	BAIRAGI CHARAN JENA VS BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR	AUROVINDA MOHANTY VS	// 0 //
272	D-WP(C)/50138/2025 WP(C)/34878/2025	SUSHIL KUMAR PANDA VS	SUSHANTA KUMAR JOSHI VS	// 0

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273	D-WP(C)/49620/2025 WP(C)/34879/2025	STATE OF ODISHA SANJUKTA BEHERA VS	MOHIT KUMAR PATI VS	// // ()
274	D-WP(C)/49742/2025 WP(C)/34880/2025	STATE OF ODISHA DR. PRATIVA KUMARI MISHRA VS	SUBHADUTTA ROUSTRAY VS	// // ()
275	D-WP(C)/48926/2025 WP(C)/34881/2025	STATE OF ODISHA BIJU KUMBHAR VS	MANORANJAN PADHI VS	// // ()
276	D-WP(C)/49571/2025 WP(C)/34882/2025	STATE OF ODISHA TRUPTIRANI MAHAPATRA VS	BHARAT JALLI VS	// // ()
277	D-ABLAPL/37180/2025 ABLAPL/13961/2025	UPENDRANATH MAHAPATRA SADANANDA MEHER VS	ABHAS MOHANTY VS	// // ()
278	D-ABLAPL/35490/2025 ABLAPL/13962/2025	STATE OF ODISHA BHUPESH KUMAR NAYAK VS	SURESH KUMAR PANDA VS	// // ()
279	D-ABLAPL/37184/2025 ABLAPL/13963/2025	STATE OF ODISHA BIGHNARAJ BEJ @ TUTU BARIK VS	RAJENDRA NARAYAN ROUT VS	// // ()
280	D-ABLAPL/35594/2025 ABLAPL/13964/2025	STATE OF ODISHA ANIL BEJA @ ANIL BHUMIA VS	AMIT KUMAR SAHU VS	// // ()
281	D-ABLAPL/37201/2025 ABLAPL/13965/2025	STATE OF ODISHA BHUPENDRA DIGAL VS	BIKASH KARNA VS	// // ()
282	D-ABLAPL/35816/2025 ABLAPL/13966/2025	STATE OF ODISHA AKSHAYA BARIK @ AKHAYA KU BARIK VS	SONALI PRUSTY VS	// // ()
283	D-ABLAPL/37216/2025 ABLAPL/13967/2025	STATE OF ODISHA SURENDRA MALIK VS	MANOJ KUMAR MALLICK VS	// // ()
		STATE OF ODISHA		//

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284	D-ABLAPL/35962/2025 ABLAPL/13968/2025	SEBATI BEHERA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	NANDIPADA /362 /2025 () //
285	D-ABLAPL/37224/2025 ABLAPL/13969/2025	DIPU @ SOUBHAGYA PRADHAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BALIMI /239 /2025 () //
286	D-ABLAPL/36184/2025 ABLAPL/13970/2025	LIPU SING @ LIPU SINGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BETNOTI /335 /2025 () //
287	D-ABLAPL/37225/2025 ABLAPL/13971/2025	JEEBAN KHUNTIA VS STATE OF ODISHA	LALITENDU BHUYAN VS	NANDIPADA /221 /2024 () //
288	D-ABLAPL/37233/2025 ABLAPL/13972/2025	SAHIL KHAN VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	BHADRAK RURAL /677 /2025 () //
289	D-ABLAPL/36455/2025 ABLAPL/13973/2025	SUSHANTA BEHERA @ RAJU VS STATE OF ODISHA	AMITABH NAIK VS	KHURDA MODEL /374 /2025 () //
290	D-ABLAPL/37239/2025 ABLAPL/13974/2025	BISWA PRAKASH MOHAPATRA VS STATE OF ODISHA	MD.HABIBUR RAHEMAN VS	INFOCITY PS /596 /2025 () //
291	D-ABLAPL/36469/2025 ABLAPL/13975/2025	RAJESH KUMAR CHARCHI VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	CYBER CRIME AND ECONOMIC OFFEN () //
292	D-ABLAPL/37244/2025 ABLAPL/13976/2025	SIPU @ BRAHMANANDA NAYAK VS STATE OF ODISHA	KULDEEP MOHANTY VS	BETNOTI /417 /2025 () //
293	D-ABLAPL/36483/2025 ABLAPL/13977/2025	DEBADULLAL RAY VS STATE OF ODISHA	GOPINATH MISHRA VS	DELANGA /437 /2025 () //
294	D-ABLAPL/37245/2025 ABLAPL/13978/2025	FIROJA BIBI VS STATE OF ODISHA	KULDEEP MOHANTY VS	BANDOMUNDA /275 /2025 () //
295	D-ABLAPL/36683/2025	PRAFUL BARIK	SUBHALATA PRIYADARSHINI	BEGUNIAPADA /600 /2025

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	ABLAPL/13979/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/37249/2025 ABLAPL/13980/2025	BIRANCHI NARAYAN KAR @ RAJA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	JAJPUR TOWN /551 /2025 () //
297	D-ABLAPL/37255/2025 ABLAPL/13981/2025	BALARAM PADHAN VS STATE OF ODISHA	RAKESH BEHERA VS	KANKADAHAD /245 /2025 () //
298	D-ABLAPL/37259/2025 ABLAPL/13982/2025	HEMANTA NAIK @ MANOJ NAYAK VS STATE OF ODISHA	HARAPRASAD PANDA VS	TIGIRIA /258 /2025 () //
299	D-ABLAPL/36722/2025 ABLAPL/13983/2025	SURESH KUMAR TARAI VS STATE OF ODISHA	SUJATA JENA VS	TANGI /400 /2025 () //
300	D-ABLAPL/37270/2025 ABLAPL/13984/2025	CHATRUBHUJA ROUT VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	ANGUL SADAR PS /142 /2025 () //
301	D-ABLAPL/37083/2025 ABLAPL/13985/2025	DIPTI RANJAN PRADHAN VS STATE OF ODISHA	SASANKA SEKHAR SAHOO VS	BALIANTA P.S. /519 /2025 () //
302	D-ABLAPL/37274/2025 ABLAPL/13986/2025	KRUSHNA CHANDRA BISWAL @ BABU VS STATE OF ODISHA	DALIRANI BEHURAY VS	/ /0 J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000589/2025
303	D-ABLAPL/37086/2025 ABLAPL/13987/2025	NIRMAL MAHAKUDA VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /362 /2025 () //
304	D-ABLAPL/37094/2025 ABLAPL/13988/2025	RAJENDRA KUMAR SAHOO VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	/ /0 S.D.J.M.,KHURDA(Khordha) ICC/000029/2024
305	D-ABLAPL/37098/2025 ABLAPL/13989/2025	BIJAY GAUD VS STATE OF ODISHA	DEBASISH SAMAL VS	K.NUAGAON /383 /2025 () //
306	D-ABLAPL/37104/2025 ABLAPL/13990/2025	TUSHAR PATRA VS	BISWABHUSAN DAS VS	PARADEEP MODEL /310 /2025 ()

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307	D-ABLAPL/37107/2025 ABLAPL/13991/2025	STATE OF ODISHA LALIT BEHERA VS STATE OF ODISHA	MITHUN DAS VS	// / /0 ()
308	D-ABLAPL/37110/2025 ABLAPL/13992/2025	SURAJ KUMAR SAHA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CUTTACK SADAR /861 /2025 () //
309	D-ABLAPL/37125/2025 ABLAPL/13993/2025	ARIF KHAN @ BABUL VS STATE OF ODISHA	BHARAT JALLI VS	BALIANTA P.S. /584 /2025 () //
310	D-ABLAPL/37199/2025 ABLAPL/13994/2025	BABLU BIRUA @ SAMAD @ PURTY @ HARIRAJ PURTY VS STATE OF ODISHA	KULDEEP MOHANTY VS	BAHALDA /10 /2001 () //
311	D-ABLAPL/36583/2025 ABLAPL/13995/2025	JITU MENDILI VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	BIRMAHARAJPUR /231 /2025 () //
312	D-ABLAPL/37154/2025 ABLAPL/13996/2025	GOURO @ GOURA HARI DALABEHERA VS STATE OF ODISHA	DEBASIS MISHRA VS	DHARAKOT PS /313 /2025 () //
313	D-ABLAPL/37172/2025 ABLAPL/13997/2025	NIRAKAR @ NIRAKARA PANIGRAHI VS STATE OF ODISHA	GOKULANANDA SAHU VS	BUDEN /115 /2025 () //
314	D-ABLAPL/36604/2025 ABLAPL/13998/2025	AJIT KUMAR PATRA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BONAI /241 /2025 () //
315	D-ABLAPL/36859/2025 ABLAPL/13999/2025	PRABHAT KUMAR MOHAPATRA @ PRAVAT MOHAPATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	CYBER CRIME AND ECONOMIC OFFEN () //
316	D-ABLAPL/37175/2025 ABLAPL/14000/2025	HAPPY @ DEBI PRASAD SAMANTARAY VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ABHAYACHANDPUR /201 /2025 () //
317	D-ABLAPL/37178/2025 ABLAPL/14001/2025	K.SANJIBA REDDY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /332 /2025 () //

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318	D-ABLAPL/37179/2025 ABLAPL/14002/2025	PRATAP SAHOO VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ERASAMA /387 /2025 () //
319	D-ABLAPL/36924/2025 ABLAPL/14003/2025	ADIL HOSSAIN VS STATE OF ODISHA	PRATYUSHA NAIDU VS	JAGATSINGPUR /1289 /2024 () //
320	D-ABLAPL/36925/2025 ABLAPL/14004/2025	PARESH SAHOO @ BAPUN SAHU @ PARAMESWAR VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BASUDEVPUR /734 /2025 () //
321	D-ABLAPL/37021/2025 ABLAPL/14005/2025	TAPAS KUMAR PARIDA VS STATE OF ODISHA	SANTOSH SETHI VS	RANPUR /40 /2024 () //
322	D-ABLAPL/35441/2025 ABLAPL/14006/2025	ABHIMANYU DHINDA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	RASGOBINDPUR /231 /2023 () //
323	D-ABLAPL/37056/2025 ABLAPL/14007/2025	GOPAL MAHARANA VS STATE OF ODISHA	BISWAJIT SAHOO VS	NAYAGARH SADAR /216 /2025 () //
324	D-ABLAPL/35473/2025 ABLAPL/14008/2025	ABI BEHERA VS STATE OF ODISHA	JNYANANANDA PANDA VS	AMPANI /63 /2025 () //
325	D-ABLAPL/37061/2025 ABLAPL/14009/2025	ARUN KUMAR SAHU VS STATE OF ODISHA	ANITA SAHOO VS	SINDHIKELA PS /204 /2025 () //
326	D-ABLAPL/35624/2025 ABLAPL/14010/2025	BAYAMAN BAGARTTI VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	GOCHHAPADA /17 /2020 () //
327	D-ABLAPL/37331/2025 ABLAPL/14011/2025	SUBHADARSAN @ PILU RANA VS STATE OF ODISHA	KUMAR PRAJWAL VS	JAJPUR TOWN /551 /2025 () //
328	D-ABLAPL/37117/2025 ABLAPL/14012/2025	SASHMITA PALLAI @ SA MITA PALAI VS STATE OF ODISHA	BHARAT JALLI VS	RAMBHA (KHALLIKOTE) /815 /2024 () //
329	D-ABLAPL/35820/2025	SANTANU NAYAK@SANTANU KUMAR NAYAK	MRUTYUNJAYA MAHARANA	GOLANTHARA (BERHAMPUR) /493 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/14013/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/37126/2025 ABLAPL/14014/2025	NIBASI PATRA VS STATE OF ODISHA	BHARAT JALLI VS	RAMBHA (KHALLIKOTE) /815 /2024 () //
331	D-ABLAPL/35997/2025 ABLAPL/14015/2025	RANJAN KUMAR SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	GOPALPRASAD /313 /2025 () //
332	D-ABLAPL/36118/2025 ABLAPL/14016/2025	RAKI MISHRA @ ROCKY MISHRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DEOGARH /530 /2025 () //
333	D-ABLAPL/37185/2025 ABLAPL/14017/2025	MANA BHATRA VS STATE OF ODISHA	UMAKANTA BARIK VS	DABUGAM /71 /2022 () //
334	D-ABLAPL/36119/2025 ABLAPL/14018/2025	SAJEV @ SHAJAB VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHETRARAJPUR /49 /2025 () //
335	D-ABLAPL/36225/2025 ABLAPL/14019/2025	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	KANPUR /115 /2025 () //
336	D-ABLAPL/37204/2025 ABLAPL/14020/2025	PRABEEN KUMAR PRADHAN VS STATE OF ODISHA	AMLAN MOHANTY VS	MOHANA /216 /2025 () //
337	D-ABLAPL/36327/2025 ABLAPL/14021/2025	MINATI DAS VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	BINJHARPUR /460 /2025 () //
338	D-ABLAPL/37278/2025 ABLAPL/14022/2025	ANANDA SAHU @ BADA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /181 /2024 () //
339	D-ABLAPL/36329/2025 ABLAPL/14023/2025	KHAGESWAR BEHERA @ GHUNDA BEHERA VS STATE OF ODISHA	SURENDRA KUMAR ROUT VS	RAJKANIKA /512 /2025 () //
340	D-ABLAPL/36463/2025 ABLAPL/14024/2025	DEEPAK JENA VS	ALOK KUMAR MOHAPATRA VS	Maitri Vihar PS /357 /2025 ()

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CASES REGISTERED REPORT AS ON :04/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
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STATE OF ODISHA

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